

1	2	3
6.	Konkan Railway Corporation Ltd., Navi Mumbai (Maharashtra)	CCEA approved on 15.12.2017 2nd financial restructuring proposal of KRCL in the form of conversion of redeemable preference shares of the Government into convertible preference shares to remain networth positive.
7.	Mahanagar Telecom Nigam Ltd., New Delhi	Cabinet approved on 26.10.2019 revival of BSNL and MTNL by reducing employees cost, administrative allotment of spectrum for 4G services, debt restructuring by raising of sovereign guarantee bonds, monetization of assets and in-principle approval for merger of BSNL and MTNL
8.	Bharat Sanchar Nigam Ltd., New Delhi	

**B Revival of closed CPSEs/ units of CPSEs under Department of Fertilizers**

	Name of Fertilizer Plant	plant is located
1.	Fertilizer Corporation of India Ltd.	Name of the location and State where
1.1	Talcher Fertilizer Ltd.	Talcher, Odisha
1.2	Ramagundam Fertilizers & Chemicals Ltd.	Ramagundam, Telangana
1.3	Hindustan Urvarak & Rasayan Ltd.	Gorakhpur, Uttar Pradesh
1.4	Hindustan Urvarak & Rasayan Ltd.	Sindri, Jharkhand
2.	Hindustan Fertilizer Corporation Ltd.	
2.1	Hindustan Urvarak & Rasayan Ltd.	Barauni, Bihar

**Electric Vehicles policy**

864. SHRI B. LINGAIAH YADAV: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the details of steps being taken to introduce Electric Vehicle (EV) Policy to boost economy and reduce pollution in future; and

(b) the details of progress made, State-wise and if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Sir, the Department of Heavy Industry (DHI) is administering the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme since 01st April, 2015 to promote adoption of electric/hybrid vehicles (xEVs) in India with an aim to reduce dependence on fossil fuel and to address issues of vehicular emissions. Phase-I of the Scheme was extended from time to time and the last extension was allowed upto 31st March 2019. At present, Phase-II of FAME India Scheme is being implemented for a period of 3 years w.e.f. 01st April, 2019 with a total budgetary support of ₹ 10,000 crore. This phase focuses on supporting electrification of public and shared transportation and aims to support, through subsidies, approx. 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

In the First Phase of the Scheme, about 2,80,987 hybrid and electric vehicles were supported by way of demand incentive, amounting to about ₹ 359 crore. Further, DHI sanctioned 425 electric and hybrid buses to various cities in the country with total cost of about ₹ 280 crores. The Department of Heavy Industry had also sanctioned 520 Charging Stations for ₹ 43 crore (approx.) in cities like Bangalore, Chandigarh, Jaipur and NCR of Delhi under Phase-I of FAME-India Scheme. The State-wise details of progress made under FAME-India Scheme Phase-I are given in the Statement-I (*See below*).

Under Phase-II of FAME India Scheme, about 27,715 Electric Vehicles have been supported, as on 15.09.2020, by way of Demand Incentive amounting to about ₹ 95 crore. Further, 5595 electrical buses have been sanctioned to various State/City Transport Undertakings under Phase-II of the Scheme. This involves Government incentive of around ₹ 2800 crore.

Department of Heavy Industry has also sanctioned 2,636 Electric Vehicle Charging Stations amounting to ₹ 500 crore (Approx.) in 62 cities across 24 States/UTs under FAME India (Faster Adoption and Manufacturing of Hybrid & Electric Vehicles in India) scheme phase II. The State-wise details of progress made under FAME-India Scheme Phase-II are given in the Statement-II (*See below*).

Further, following initiatives have also been taken up by the Government of India to promote the use of electric/hybrid vehicles in the country:-

- (i) GST on EVs has been reduced from 12% rate to 5%; GST rate on chargers/charging stations for electric vehicles has been reduced from 18% to 5%.

- (ii) Ministry of Power has allowed sale of electricity as 'service' for charging of electric vehicles. This would provide a huge incentive to attract investments into charging infrastructure.
- (iii) The Government, *vide* S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.
- (iv) In the budget of 2019-20, the Hon'ble Finance Minister announced provision of additional income tax deduction of ₹ 1.5 lakh on the interest paid on loans taken to purchase electric vehicles.

***Statement-I***

*Details of Vehicles supported through Demand Incentive under  
FAME-I: State-wise*

Sl. No.	State/UT	No. of Electric/Hybrid Vehicle (approx.)
1	2	3
1.	Jammu and Kashmir	478
2.	Punjab	6,925
3.	Haryana	25,908
4.	Chandigarh	2,533
5.	Delhi	20,228
6.	Rajasthan	17,405
7.	Madhya Pradesh	6,979
8.	Gujarat	31,577
9.	Maharashtra	36,708
10.	Dadra and Nagar Haveli	820
11.	Telangana	9,280
12.	Goa	515

1	2	3
13.	Karnataka	15,526
14.	Kerala	11,394
15.	Tamil Nadu	17,901
16.	Puducherry	835
17.	Andhra Pradesh	10,548
18.	Odisha	4,410
19.	Chhattisgarh	4,823
20.	Andaman and Nicobar Islands	82
21.	Jharkhand	1,892
22.	Tripura	86
23.	Manipur	61
24.	Nagaland	67
25.	Assam	1,908
26.	Meghalaya	6
27.	West Bengal	14,775
28.	Bihar	3,700
29.	Uttar Pradesh	28,985
30.	Uttarakhand	4,534
31.	Himachal Pradesh	98
TOTAL		2,80,987

*Details of the cities selected and being funded for pilot project of Electric/Hybrid Public Transport*

Sl. No.	State/UT	Buses
1.	Maharashtra	95
2.	West Bengal	80

Sl. No.	State/ UT	Buses
3.	Himachal Pradesh	75
4.	Uttar Pradesh	40
5.	Madhya Pradesh	40
6.	Telangana	40
7.	Jammu and Kashmir	40
8.	Assam	15
TOTAL		425

*Details of Charging Stations sanctioned under FAME-India Scheme Phase-I*

Details of States/ UTs/ Cities	No. of Charging Stations
Public Fast Charging Infrastructure Network for Electric Vehicles at Bangalore	25
Solar Based Charging Infrastructure for EVs in NCR by REIL, Jaipur	3
Setting-up 200 Charging Stations by REIL, Jaipur-Delhi-Jaipur Highway	200
Solar Grid Hybrid and Grid powered Charging Station along Delhi- Jaipur, Mumbai-Pune and few other cities	270
Solar Based Chargers (20 locations) along Delhi-Chandigarh Highway	22
TOTAL	520

*Statement-II*

*Details of Vehicles supported through Demand Incentive under FAME-II:  
State-wise as on 15.09.2020*

Sl. No.	State/UT	No. of Electric/ Hybrid Vehicle (approx.)
1	2	3
1.	Jammu and Kashmir	3
2.	Punjab	108

1	2	3
3.	Haryana	320
4.	Chandigarh	33
5.	Delhi	2,349
6.	Rajasthan	1,096
7.	Madhya Pradesh	700
8.	Gujarat	399
9.	Daman and Diu	18
10.	Maharashtra	3,311
11.	Telangana	662
12.	Goa	16
13.	Karnataka	7,303
14.	Lakshadweep	1
15.	Kerala	526
16.	Tamil Nadu	3,848
17.	Puducherry	38
18.	Andhra Pradesh	746
19.	Odisha	481
20.	Chhattisgarh	671
21.	Andaman and Nicobar Islands	1
22.	Jharkhand	306
23.	Tripura	235
24.	Manipur	37
25.	Assam	176
26.	Meghalaya	4
27.	West Bengal	469

1	2	3
28.	Bihar	1,061
29.	Uttar Pradesh	2,320
30.	Uttarakhand	346
31.	Himachal Pradesh	131
TOTAL		27,715

*List of States/ UTs/ Cities and number of buses sanctioned*

State/UT	No. of Buses
Andhra Pradesh	350
Assam	100
Bihar	25
Chhattisgarh	50
Dadra and Nagar Haveli	25
Delhi	400
Gujarat	600
Goa	50
Haryana	50
Himachal Pradesh	100
Jammu and Kashmir	150
Karnataka	400
Kerala	250
Maharashtra	775
Madhya Pradesh	340
Odisha	50
Rajasthan	150

State/UT	No. of Buses
Telangana	325
Tamil Nadu	525
Tripura	50
Uttarakhand	80
Uttar Pradesh	600
West Bengal	150
TOTAL	5,595

*List of States/ UTs/ Cities and number of Electric Vehicle Charging  
Stations sanctioned*

State/UT	No. of Electric Vehicle Charging Sanctioned
1	2
Maharashtra	317
Andhra Pradesh	266
Tamil Nadu	256
Gujarat	228
Uttar Pradesh	207
Rajasthan	205
Karnataka	172
Madhya Pradesh	159
West Bengal	141
Telangana	138
Kerala	131
Delhi	72
Chandigarh	70



1	2
Haryana	50
Meghalaya	40
Bihar	37
Sikkim	29
Jammu and Kashmir	25
Chhattisgarh	25
Assam	20
Odisha	18
Uttarakhand	10
Puducherry	10
Himachal Pradesh	10
TOTAL	2636

#### **Restructuring and reopening liquidated PSUs**

865. SHRI RIPUN BORA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that wards of employees of closed Public Sector Undertakings are facing a major problem in getting education and are seeking financial help from the people to pay their school fees;

(b) if so, the details of report received by Government and action taken by Government to reopen or restructure the liquidated PSUs; and

(c) the details of proposal of Government and to disinvest such PSUs in next five year period?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) The employees of CPSEs under closure are entitled to compensation as per VRS/VSS guidelines of DPE. Further, Government is implementing